

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 09th day of May, 2002.

Original Application No. 140 of 1994.

Q U O R U M :- Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. S. Dayal, Member- A.

Surya Kumar Rai S/o Sanktha Rai
presently posted as Senior Post Master, Azamgarh,
R/o Vill- Visiyan, P.O. Gambhirpur, Distt. Azamgarh.

.....Applicant

Counsel for the applicant :- Sri D.C. Saxena
Sri K.N. Katiyar

V E R S U S

1. Union of India through the Director,
General Post Offices, Postal Service Board,
Dak Bhawan, New Delhi.
2. Post Master General, Gorakhpur Region, Gorakhpur.
3. Chief Post Master General, U.P. Circle, Lucknow.

.....Respondents

Counsel for the respondents :- Km. Sadhna Srivastava

O R D E R (Oral)

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

By this O.A under section 19 of the
Administrative Tribunals Act, 1985, the applicant has
challenged the order dated 19.11.1993 by which the
applicant was reverted from the post of Senior Post Master,
Azamgarh to his original post of Assistant Superintendent,
R.M.S.



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2. It is not disputed that the applicant was given adhoc chance to serve as Senior Post Master. As clear from the CA, the applicant participated in the selection. His name was considered by the D.P.C but he was not found fit for promotion. By the impugned order dated 19.11.1993, regularly selected candidate was appointed in place of the applicant. There is no material to show that the applicant was even regularly selected candidate. In the facts and circumstances, we do not find any error in the order. The O.A is accordingly dismissed.

3. There shall be no order as to costs.


Member- A.


Vice-Chairman.

/Anand/